

Regarding outstanding dues to states under MGNREGS

SHRI E. TUKARAM (BELLARY): Sir, thank you for giving me the opportunity to raise an important matter during Zero Hour. I wish to draw the attention of the House to the total outstanding dues owed by the Central Government to various States under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). As per the response provided by the Ministry of Rural Development in the Lok Sabha, a total of Rs. 14,603.94 crore remain pending as on 22nd July 2025 under both the wage and material components. Karnataka State alone has an outstanding amount of Rs. 374.80 crore.

MGNREGS is a flagship welfare scheme of the Government of India, aimed at ensuring employment and livelihood security to the rural village people. The delay in disbursement of these funds severely hampers the effective implementation of the scheme and asset-generating development works. So, I am requesting the Ministry to clarify as to when these pending dues will be released to the States. I also request the Ministry to take immediate steps for disbursement of MGNREGA dues.